### **GOVERNMENT OF INDIA**

# MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## **LOK SABHA**

## UNSTARRED QUESTION NO. 1466 TO BE ANSWERED ON 08th DECEMBER, 2015

#### **PEG SCHEME**

#### 1466. SHRI P. KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Private Enterpreneurs Guarantee Scheme is presently in force;
- (b) if so, the details thereof, including the salient features of the scheme;
- (c) whether construction of any godowns is presently underway under this scheme; and
- (d) if so, the details thereof, including the targets set and achieved under the said scheme during each of the last three years and the current year, State-wise?

#### ANSWER

## MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) & (b): Yes, Madam. New godowns are being constructed under Private Entrepreneurs Guarantee (PEG) Scheme in 20 states. However, out of 152 lakh MT capacity sanctioned, 130 lakh MT has already been completed. The scheme is almost matured for completion/closure.

The salient features of this scheme are as under:-

- This scheme is implemented through private investors as well as Central Warehousing Corporation (CWC)/ State Warehousing Corporations (SWCs)/other State agencies in Public Private Partnership (PPP) mode.
- Investment and construction is done by the PPP partner. As return for investment FCI guarantees hiring of the godown constructed by a private party for 10 years. The guarantee period for CWC/SWCs is 9 years.
- The location and capacity for godowns are identified as per storage requirements by State Level Committees and finally approved by the High Level Committee (HLC) headed by Chairman & Managing Director, FCI.

- Minimum capacity for a godown is 5,000 MT in plain areas and 1,670 MT in hilly areas. Godowns of 5,000 MT and above capacity should be preferably within 8 KMs of full rake capacity railway goods shed/procuring mandi. Godowns of 25,000 MT and above capacity should be preferably with Railway sidings. All godowns should be near National/State highways.
- The godown must be constructed as per the specifications stipulated by FCI. In addition to construction, the partner may also provide services like security and preservation if required by FCI.
- The period of construction normally allowed in one year for godowns without railway siding and two years for godowns with railway siding.
   Delay in construction upto one year may be allowed with similar reduction in the guarantee period and in case of delay beyond one year the agreement may be cancelled.
- Selection of the private party is done through open advertisement and two stage tendering process. The private party may be an individual or partnership firm or a company or trust, having ownership of land in the location where godown is to be constructed.
- A person holding land under Registered Lease for a minimum period of 13 years with permission to construct godown can also apply.
- A party, who does not own land, but intends to acquire the same within 120 days from the date of acceptance letter, can apply by furnishing an additional amount of Earnest Money Deposit (EMD) and a Supplementary Bank Guarantee @ Rs. 100.00 per MT.
- (c) & (d): Construction work for 16,23,040 MT is under progress. Statewise details are at Annexure-I. The details of target set and achieved under PEG scheme during last three years and current year (as on 31.10.2015) are as under:

Year	Target (in LMT)	Achievement
2012-13	45.00	40.66
2013-14	50.00	49.88
2014-15	27.00	8.30
2015-16	3.00	3.40

State-wise details of capacity completed during last three years and current year are at Annexure-II.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (c) to (d) OF THE UNSTARRED QUESTION NO. 1466 DUE FOR ANSWER ON 08.12.2015 IN THE LOK SABHA

## State-wise details of capacity under construction under PEG scheme

Sl.	State	Capacity under construction (in MT)
1	Andhra Pradesh	25000
2	Bihar	265000
3	Chhattisgarh	67040
4	Haryana	16680
5	Jammu & Kashmir	101000
6	Jharkhand	30000
7	Karnataka	36670
8	Madhya Pradesh	422370
9	Odisha	35000
10	Punjab	128270
11	Rajasthan	15000
12	Tamilnadu	75000
13	Uttar Pradesh	338000
14	West Bengal	43010
15	Assam	25000
	Total	1623040

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# ANNEXURE REFERRED TO IN REPLY TO PARTS (c) to (d) OF THE UNSTARRED QUESTION NO. 1466 DUE FOR ANSWER ON 08.12.2015 IN THE LOK SABHA

## State-wise and year-wise details of the storage capacity created under PEG scheme

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Sl.no	State	2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	0.00	0.16	0.00	0.00
2	Bihar	0.12	0.58	0.50	0.15
3	Chhattisgarh	1.73	1.78	0.24	0.25
4	Gujarat	0.05	0.45	0.00	0.00
5	Haryana	8.77	15.48	4.20	0.00
6	Himachal Pradesh	0.025	0.22	0.00	0.00
7	Jammu & Kashmir	0.3	0.53	0.26	0.00
8	Jharkhand	0.1	0.70	0.20	0.13
9	Karnataka	0.69	0.67	0.14	0.00
10	Kerala	0.05	0.00	0.00	0.00
11	Madhya Pradesh	1.59	8.84	0.00	1.10
12	Maharashtra	1.33	2.40	0.00	0.00
13	Odisha	0.72	0.45	0.00	0.30
14	Punjab	18.28	8.44	1.08	0.76
15	Rajasthan	1.43	0.57	0.00	0.00
16	Tamilnadu	0.2	0.75	0.00	0.05
17	Telengana	0.53	1.41	0.00	0.00
18	Uttar Pradesh	4.53	6.06	1.46	0.00
19	Uttarakhand	0.00	0.00	0.00	0.00
20	West Bengal	0.21	0.39	0.22	0.66
	Total	40.66	49.88	8.30	3.40

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